

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2774

ANSWERED ON:27.08.2013

POLICY FOR IMPORT OF FERTILIZERS

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**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the salient features of the import policy on fertilizers in the country;
- (b) Whether our country depends on imports of phosphatic and potash and other fertilizers to meet the requirements;
- (c) If so, the details thereof and the reasons therefor;
- (d) whether the consumption of potash and phosphate fertilizers dropped in the country due to increase in price of fertilizers as well as cut in subsidy on fertilizers;
- (e) If so, the estimated drop during the said period, fertilizer-wise; and
- (f) the names of the importing companies and the countries from which fertilizers have been imported and the steps taken to increase the production of fertilizers including potash and phosphatic fertilizers in the country and to reduce/ban its import during each of the last three years and the current year, fertilizer-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (I/C) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) : Import of urea in the country is restricted and permitted through three State Trading Enterprises i.e. MMTC Limited, State Trading Corporation of India Limited and Indian Potash Limited. Import of all other fertilisers is free and importers are importing these fertilizers under Open General License (OGL) as per their requirements.

(b) & (c) The P&K fertilisers like DAP, various grades of complex fertilisers and SSP etc. are being produced in the country, however country is almost dependent on imports by way of imports of raw materials/intermediates or by way of imports of finished Phosphatic fertilizers. There are no exploitable reserves of potash in the country and the country is fully dependent on its import to meet the demand of Potassic fertilisers. The details of P&K fertilizers imported during the last three years are as under:-

Fig in LMT

Product	Year	DAP	MAP	TSP	NPK	MOP	(Agri)
	2010-11	74.11	1.88	0.98	9.81	45.00	
	2011-12	69.05	4.94	1.60	36.73	26.94	
	2012-13	57.02	1.52	0.00	4.05	18.80	

(d) & (e): Yes Madam, The sales of P&K fertilisers in the country have dropped during the year 2012-13 as compared to the year 2011-12. The details are as under:-

Product	2011-12	2012-13
DAP	111.95	92.22
MOP	29.92	21.34
NPK	113.94	77.29
Total (in Lakh MT)	255.81	190.85

(f) : (i) The name of the companies who imported Potassic & Phosphatic (P&K) fertilizers during last three years and the current year are Agrigold Organics Pvt. Ltd, Coromandel International Limited, Chambal Fertilizers & Chemicals Ltd., Deepak Fertilizers & Petrochemicals Ltd., Foliage, Green Star Fertilizer Ltd., Madras Fertilizers Limited, Gujarat Narmada Valley Fertilizers & Chemicals Ltd., Indian potash Limited, Gujarat State Fertilizer & Chemicals Ltd., HPM Chemicals & Fertilizes, Indian Farmers Fertilizers Cooperative Ltd., Indo Gulf Fertilizers Ltd, Mosaic India (P) Ltd., Mangalore Chemicals & Fertilizers Limited, Paradip Phosphate Ltd., Rashtriya Chemicals & Fertilizers Ltd., Sunfert International Pvt. Ltd, Tata Chemicals Ltd., KPR Fertilisers Ltd., Fertilizers & Chemicals Travancore Ltd., Shriram Fertilizers, Nagarjuna Fertilizers & Chemicals Ltd., National Fertilizers Limited, Krishak Bharati

Cooperative Ltd., Zuari Holdings Limited.

(ii) The countries from where the P&K fertilizers have been imported during the last three years and current year are Australia, Bahrain, Belarus, China, Canada, CIS, Estonia, Germany, Indonesia, Iran, Israel, Jordan, Korea, Kuwait, Latvia, Lithuania, Mexico, Morocco, Philippines, Russia, S. Arabia, S. Africa, Singapore, Spain, Turkey, Tunisia, USA Ukraine and Vietnam.

(iii) Government has taken initiatives to encourage indigenous production in P&K sector by reducing the custom duty on phosphoric acid to enable indigenous manufacturers of P&K fertilizers to procure this important input at reasonable price. The Nutrient Based Subsidy (NBS) scheme has also been announced on P&K fertilizers w.e.f.01.04.2010 to ensure subsidy on indigenous P&K fertilizers at par with imported P&K fertilizers. Government is also encouraging private sector and public sector companies to explore the possibilities for joint ventures abroad to ensure uninterrupted supply of fertilizer inputs to P&K sector.